

# **BUSINESS ADVISORY COMMITTEE**

(Fourteenth Lok Sabha)

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## **NINETEENTH REPORT**

(Presented on 09.12.2005)

The Business Advisory Committee held a sitting on Wednesday, the 7<sup>th</sup> December, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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|-----|---|--------|
| (1) | Discussion and Voting on Supplementary Demands for Grants (Railways) for 2005-2006                              | 4 hrs. |
| (2) | Discussion and Voting on Supplementary Demands for Grants (General)(Second) for 2005-2006                       | 4 hrs. |
| (3) | The Criminal Law (Amendment) Bill, 2003 after it has been passed by Rajya Sabha.<br>(Consideration and passing) | 3 hrs  |

**NEW DELHI;**  
**Dated the 7<sup>th</sup> December, 2005**  
**Agrahayana 16, 1927 (Saka)**

**SOMNATH CHATTERJEE**  
**Chairman**  
**Business Advisory Committee**